

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.2178/95

(B)

New Delhi this the 13th day of December 1995.

Hon'ble Shri A.V.Haridasan, Vice Chairman (J)  
Hon'ble Shri B.K.Singh, Member (A)

S.R.Gupta  
R/o L-180 Sarojini Nagar  
New Delhi.

Senior Audit Officer  
O/o A.G. Audit  
I.P.Estate, New Delhi

...Applicant.

Versus

1. The Comptroller & Auditor General of India  
Bahadur Shah Zaffar Marg  
New Delhi.
2. Accountant General (Audit) Delhi  
I.P.Estate, New Delhi.

...Respondents.

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice Chairman (J)

The applicant who is present in person seeks permission to withdraw the application. Permission is granted. The application is closed as withdrawn.

(B.K.Singh)  
Member (A)

(A.V.Haridasan)  
Vice Chairman (J)

aa.